

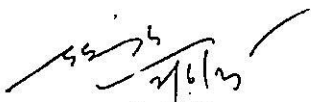
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGES
NORTH & NORTH-WEST : ROHINI COURTS, DELHI**

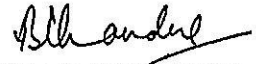
ORDER

Subject :- Allocation of Court Rooms.

Due to administrative reasons and for better space utilization, following Judicial Officers, posted in North-West and North District, shall occupy and hold their courts in court room numbers mentioned against their respective names with immediate effect :-

Sl. No.	Name of the Judicial Officer	Designation	From Court No.	To Court No.
1	Sh. Umed Singh	Ld. District Judge (Commercial Court)-02, North District	110	303
2	Ms. Nitika	Ld. Judicial Magistrate, First Class (NI Act), North-West District	118	110


(GURVINDER PAL SINGH)
Principal District & Sessions Judge
District North-West, Rohini Courts, Delhi

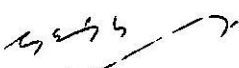

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge
District North, Rohini Courts, Delhi

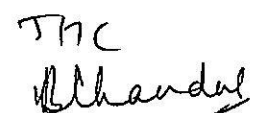
No. 18286-392 /CTB/RC/2025

Dated, the Delhi 03/06/25

Copy forwarded for information and necessary action to:-

1. The Ld.Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld.Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi
3. All the Judicial Officers (N-W) & (North), Rohini Courts, Delhi.
4. PS to undersigned(s).
5. The Ld. Officer(s) concerned
6. PRO/APRO, Tis Hazari/KKD/Patiala House/Dwarka/Saket/RACC/Rohini Courts, Delhi
7. The Chief Prosecutor, Prosecution Branch (North-West and North), Rohini Courts, Delhi
8. The Hony Secy, Bar Association, Delhi/New Delhi/KKD/Dwarka/Saket/Rohini, Delhi
9. Facilitation Centre, Rohini Courts, Delhi
10. The Branch Incharge, Care Taking Branch, Rohini Courts, Delhi
11. The Notice Board (Through Care Taker), Rohini Courts, Delhi
12. Dealing Official, Layer Seat for uploading.
13. Centralised Website Committee for uploading through Layers.


Principal District & Sessions Judge
District North-West, Rohini Courts, Delhi


Principal District & Sessions Judge
District North, Rohini Courts, Delhi